

Fact-sheet on enforcement related issues for the State/UT 2018-2019

S. No.	Subject	Information
1.	Name of State/UT	WEST BENGAL
2.	State Population as per census 2011	91,276,115
3.	No. of Districts in the State/UT	23 (Twenty Three)
4.	Name and Designation of the Food Safety Commissioner	Name: Mr. Tapan Kanti Rudra Designation: Commissioner of Food Safety and Additional Secretary, Dept. Of Health & Family Welfare, Govt. of West Bengal.
5.	Contact details & e-mail	Address: Swasthya Sathi, 6 th Floor, GN-29, Salt lake, Sector -V, Kolkata-700091. Tel: 033-23330301 Fax: 033-23574455 Email: cfswb10@gmail.com
6.	Name of Nodal Officer and contact details	Name: Ms. Sunita Mitra Deb, Joint Commissioner of Food Safety, Dept. Of Health & Family Welfare, Govt. of West Bengal Address: Swasthya Sathi, GN-29, Salt lake, Sector -V, Kolkata-700091. Tel: 033-23330509 Fax: 033-23574455 Email: jcfswestbengal16@gmail.com
7.	Number of DO	Full Time: 0 Part Time: 23
8.	Number of AO	23
9.	Number of FSO	Full Time:135 Part Time:03(Municipalities)
10.	Status of State Food Laboratories	Total Number- 09 Number of functional laboratories-09 (Functional Lab: State run-2, Local Body run-1)
11.	Number of Food Analyst	05(five)
12.	No. of State Govt labs that are NABL accredited	01, West Bengal Public Health Laboratory (WBPHL), 2, Convent Lane, Kolkata-700015
13.	Food Business Units licensed till date	Online:56864 Offline: Nil
14.	Food Business Units registered till date	Online:154602 Offline:Nil
15.	Status of Online (FLRS) license/Registration in districts of States/UTS	
a	No. of Districts issuing license/registration ONLINE only	23 (All districts)
b	No. of Districts issuing license/registration PARTIALLY ONLINE	Nil

c	No. of Districts issuing license/registration OFFLINE (MANUALLY)	Nil
16.	Whether State level Advisory Committee is re-constituted (SLAC)	yes
17.	Whether District level Advisory Committee is re-constituted (DLAC)	Under processing. There is District level task force on Food & Food items.
18.	Whether Appellate Tribunal is operational?	yes
ANNUAL FOOD TESTING REPORT OF ENFORCEMENT SAMPLES (2018-2019)		
19.	Number of food samples collected	Total-4145 (Including survey & court) Legal-1715 (Under FSS Act, 2006)
20.	Number of food samples analyzed	Total -4087 (Including survey & court) Legal- 1708 (Under FSS Act, 2006)
21.	Number of food samples found adulterated, unsafe, substandard and misbranded	Total-556 Legal-384
22.	Number of cases launched against FBOs	Adjudications-58 (fifty eight) Criminal Court- 06 (six)
23.	Details of Adjudications	No. of Cases disposed-20 (twenty)
		No. of cases in which -20 (twenty) penalty is imposed
		Amount of Penalty raised-Rs.4,53,000/-
24.	Details of Criminal cases	No. of cases convicted- Nil
		No. of cases Acquittal- Nil
		Amount of Penalty raised- Nil